

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M.N. HOROLOGICAL INDUSTRIES PRIVATE LIMITED

1	Name of Corporate Debtor	M.N. Horological Industries Private Limited
2	Date of incorporation of Corporate Debtor	01/04/2011
3	Authority under which Corporate Debtor is incorporated/ registered	Registrar of Companies- Chennai
4	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U33309TN2011PTC079981
5	Address of the registered office and principal office (if any) of corporate debtor	No: 106, Alinjivakkam Village, Jaganathapuram, Ponneri Talluk, Thiruvallur District, Chennai, Thiruvallur, TN 600067 IN
6	Date of closure of Insolvency Resolution Process	18-01-2020
7	Liquidation commencement date of Corporate Debtor	Order pronounced on 05-05-2020. Order received by the Liquidator on 08-05-2020. The office of the Liquidator was not functional from 05-05-2020 to 14-07-2020 due to the lockdown imposed by the government in view of the outbreak of the pandemic. Hence, the liquidation commencement date is treated as 15-07-2020.
8	Name, address, email address, telephone number and the registration number of the Liquidator	Name : L V Shyam Sundar E-mail : shyam.ascend@gmail.com ; cirp.mnhorological@gmail.com Address: No.17, Third Floor, Gandhi Road, Alwarthirunagar, Chennai – 600087 Mobile: 9884882326; 9380284913 Telephone: 044- 43535657 Reg No: IBBI/PA-002/IP-N00262/2017-18/10775
9.	Address and e-mail of the liquidator, as registered with the Board	E-mail : shyam.ascend@gmail.com ; cirp.mnhorological@gmail.com Address: No.17, Third Floor, Gandhi Road,

		Alwarthirunagar, Chennai – 600087 Mobile: 9884882326; 9380284913 Telephone: 044- 43535657 Reg No: IBBI/IPA-002/IP-N00262/2017-18/10775
10.	Address and e-mail to be used for correspondence with the liquidator	E-mail : shyam.ascend@gmail.com ; cirp.mnhorological@gmail.com Address: No.17, Third Floor, Gandhi Road, Alwarthirunagar, Chennai – 600087 Mobile: 9884882326; 9380284913 Telephone: 044- 43535657 Reg No: IBBI/IPA-002/IP-N00262/2017-18/10775
11.	Last date for submission of Claims	14-08-2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of M.N. Horological Industries Private Limited on 05-05-2020. Order received by the Liquidator on 08-05-2020. The office of the Liquidator was not functional from 05-05-2020 to 14-07-2020 due to the lockdown imposed by the government in view of the outbreak of the pandemic. Hence, the liquidation commencement date is treated as 15-07-2020.

The stakeholders of M.N. Horological Industries Private Limited are hereby called upon to submit proof of their claims, on or before 14-08-2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



L V SHYAM SUNDAR

Date:15-07-2020

Place: Chennai